



\$~19 to 58 & 60 to 62

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 2352/2023 & CM APPL. 8998/2023
MANGAL KARANPetitioner
versus

DELHI DEVELOPMENT AUTHORITY
& ANR.Respondents

20

+ W.P.(C) 2785/2023 & CM APPL. 10752/2023
ARUN DASPetitioner
versus

DELHI DEVELOPEMNT AUTHORITY
& ANR.Respondents

21

+ W.P.(C) 3350/2023 & CM APPL. 12989/2023
SMT. SEEMA DASPetitioner
versus

DELHI DEVELOPMENT AUTHORITY
& ORS.Respondents

22

+ W.P.(C) 6291/2023
KASHMIR LALPetitioner
versus

GOVERNMENT OF NCT OF DELHI
& ANRRespondents

23

+ W.P.(C) 6303/2023 & CM APPL. 40405/2023
RANDHIR KUMAR KAUSHALPetitioner
versus

GOVERNMENT OF NCT OF DELHI & ANR.....Respondents

24

+ W.P.(C) 7893/2023
ARUN KUMAR YADAV & ORS.Petitioners
versus



GOVERNMENT OF NCT OF DELHI & ANR.....Respondents

25

+

W.P.(C) 7976/2023 & CM APPL. 30660/2023
SACHIN KUMAR

.....Petitioner

versus

DELHI DEVELOPMENT AUTHORITY

.....Respondent

26

+

W.P.(C) 8126/2023 & CM APPL. 31245/2023
SATISH KUMAR

.....Petitioner

versus

DELHI DEVELOPMENT AUTHORITY

.....Respondent

27

+

W.P.(C) 8433/2023
KUNDAN KUMAR SHAH & ORS.

.....Petitioners

versus

GOVERNMENT OF NCT OF DELHI & ANR.....Respondents

28

+

W.P.(C) 8484/2023, CM APPL. 32321/2023 & CM APPL.
32322/2023
RAJ VERMA AND ORS

.....Petitioners

versus

GNCTD, DUSIB & ANR.

.....Respondents

29

+

W.P.(C) 8544/2023, CM APPL. 32512/2023 & CM APPL.
48774/2023
BRIJESH KUMAR AND OTHERS

.....Petitioners

versus

DELHI DEVEVELOPMENT AUTHORITY
AND ORS.

.....Respondents



30

+ W.P.(C) 8545/2023, CM APPL. 32514/2023 & CM APPL. 32515/2023
SANJAY KUMAR AND ORS.Petitioners
versus

DELHI DEVELOPMENT AUTHORITY
AND ORS.Respondents

31

+ W.P.(C) 8546/2023 & CM APPL. 32516/2023
MOHIT KUMAR AND ORSPetitioners
versus

DELHI DEVELOPMENT AUTHORITY
AND ORSRespondents

32

+ W.P.(C) 17056/2024 & CM APPL. 72326/2024
SHARMILA MANDAL & ANR.Petitioners
versus

DELHI DEVELOPMENT AUTHORITY &
ORS.Respondents

33

+ W.P.(C) 8566/2023
SHRI NIRNAJAN KANDARPetitioner
versus

DELHI DEVELOPMENT AUTHORITY
& ORS.Respondents

34

+ W.P.(C) 8843/2023 & CM APPL. 33425/2023
BABITAPetitioner
versus

DELHI DEVELOPMENT AUTHORITYRespondent



35

+ W.P.(C) 8992/2023 & CM APPL. 34090/2023, CM APPL. 34091 & 50536/2023

MADAN KUMAR AND ORS

.....Petitioner

versus

GOVT. OF NCT OF DELHI & ANR.

.....Respondent

36

+ W.P.(C) 9014/2023 & CM APPL. 34313/2023

SHEELA

.....Petitioner

versus

DELHI DEVELOPMENT AUTHORITY

.....Respondent

37

+ W.P.(C) 9023/2023

RAJESH

.....Petitioner

versus

GOVERNMENT OF NCT OF DELHI
& ANR.

.....Respondents

38

+ W.P.(C) 9038/2023

RAHUL

.....Petitioner

versus

GOVERNMENT OF NCT OF DELHI
& ANR.

.....Respondents

39

+ W.P.(C) 9040/2023

MUKESH KUMAR

.....Petitioner

versus

GOVERNMENT OF NCT OF DELHI
& ANR.

.....Respondents

40

+ W.P.(C) 9043/2023 & CM APPL. 34398/2023

MOHD DANISH

.....Petitioner

versus

DDA AND OTHERS

.....Respondents

41



- 42 + W.P.(C) 9077/2023 & CM APPL. 34559/2023
TULSI BISWASPetitioner
versus
DDA AND OTHERRespondents
- 43 + W.P.(C) 9870/2023 & CM APPL. 37957/2023
GANGA DEVIPetitioner
versus
DELHI DEVELOPMENT AUTHORITYRespondent
- 44 + W.P.(C) 9873/2023 & CM APPL. 37963/2023
JASWANTPetitioner
versus
DELHI DEVELOPMENT AUTHORITYRespondent
- 45 + W.P.(C) 9887/2023 & CM APPL. 38056/2023
POORAN WASIPetitioner
versus
DELHI DEVELOPMENT AUTHORITYRespondent
- 46 + W.P.(C) 10428/2023 & CM APPL. 40354/2023
SMT ASHA RANIPetitioner
versus
DELHI DEVELOPMENT AUTHORITY
& ANR.Respondents
- 47 + W.P.(C) 11015/2023
MITHLESHPetitioner
versus
DDA AND OTHERSRespondents
- + W.P.(C) 11370/2023 & CM APPL. 44247/2023
DARKSHAPetitioner
versus



- 48
+ DELHI DEVELOPMENT AUTHORITYRespondent
W.P.(C) 11431/2023
PANCHAMI BIJOLIPetitioner
versus
- 49
+ DELHI DEVELOPMENT AUTHORITY
AND ORSRespondents
W.P.(C) 15906/2023 & CM APPL. 64005/2023
KANAN BISWASPetitioner
versus
- 50
+ GOVERNMENT OF NCT OF DELHI
& ANR.Respondents
W.P.(C) 361/2024 & CM APPL. 1634/2024
SULAKHA PASWANPetitioner
versus
- 51
+ DELHI DEVELOPMENT AUTHORITYRespondent
W.P.(C) 1484/2024
JITENDRA NATH DAS (SENIOR CITIZEN)Petitioner
versus
- 52
+ DELHI DEVELOPMENT AUTHORITY (DDA).....Respondent
W.P.(C) 2243/2024 & CM APPL. 9292/2024
SAPNA BARUAPetitioner
versus
- 53
+ DELHI DEVELOPMENT AUTHORITY
& ORS.Respondents
W.P.(C) 2277/2024 & CM APPL. 9501/2024
AJAY KUMARPetitioner
versus



- 54
+ DELHI DEVELOPMENT AUTHORITY
AND OTHERSRespondents
W.P.(C) 4607/2024 & CM APPL. 18860/2024
GEETA DEVI AND OTHERSPetitioners
versus
- 55
+ DELHI DEVELOPMENT AUTHORITY
& ANR.Respondents
W.P.(C) 5191/2024 & CM APPL. 21251/2024
BABLU MANDALPetitioners
versus
- 56
+ DELHI DEVELOPMENT AUTHORITYRespondent
W.P.(C) 11024/2024 & CM APPL. 45585/2024
KALICHANDPetitioner
versus
- 57
+ DELHI DEVELOPMENT AUTHORITY
& ANR.Respondents
W.P.(C) 13968/2024 & CM APPL. 58449/2024
MANIK PAIK & ORS.Petitioner
versus
- 58
+ DELHI DEVELOPMENT AUTHORITY
& ANR.Respondents
W.P.(C) 309/2025
GANGA DASPetitioner
versus
- 60
+ Vs. DELHI DEVELOPMENT AUTHORITY THROUGH ITS
VICE CHAIRMANRespondent
W.P.(C) 6360/2023, CM APPL. 24976/2023, CM APPL.
30196/2023, CM APPL. 30700/2023, CM APPL. 48723/2023
& CM APPL. 50537/2023



KAMLESH KUMAR AND ORS
versus

.....Petitioners

GOVT OF NCT OF DELHI AND ANR

.....Respondents

61

+ W.P.(C) 8419/2023, CM APPL. 32087/2023 & CM APPL.
50527/2023

IQBAL AHMED SIDDIQUI AND ORS
versus

.....Petitioners

GOVT OF NCT OF DELHI AND ANR

.....Respondents

62

+ W.P.(C) 11951/2023, CM APPL. 46815/2023 & CM APPL.
50526/2023

AJAY KUMAR & ORS.
versus

.....Petitioners

DUSIB & ANR.

.....Respondents

Presence:

For Petitioner(s)

Mr. Saurabh Kansal, Mr. Suraj Kumar Jha and Mr. R. Sharma, Advs.
in Item No. 21 and 45.

Mr. Umesh Kumar and Mr. Kaoliangpou Kamei, Advs. in Item
Nos.29, 30, 31, 40, 41, 46, 53 and 54.

Mr. Aayush Agarwala, Adv. in Item Nos. 34, 42, 43, 44, 47 and 55.

Mr. Dilraj Singh Bhinder, Mr. Sujoy Chatterjee and Mr. Priyadarshi
Banerjee, Advs. in Item No. 20.

Ms. Aditi Gupta, DHCLSC in Item Nos. 25 and 26.

Mr. Raghavendra Mohan Bajaj and Mr. Kumar Karan, Advs. in Item
No. 52.

Mr. Rishi Nandy, Adv. in Item No. 59.

Mr. Bhaskar Tiwari, Adv. in Item No. 57.

Mr. Bhuvan Mishra, Mr. Tanmay Mishra and Mr. Yash Maheshwari,
Advs. in Item No. 56.

Mr. Savyasachi Rawat, Adv. in Item No. 49.

For Respondent (s)

Mr. Sanjay Katyal and Ms. Kritika Gupta, Advs. for DDA in Item
Nos. 19-58, 60-62.

Mr. Sanjay Katyal, SSC for DDA with Ms. Chand Chopra, Ms. Neha



Bhupathiraju and Ms. Ritika Bansal, Advs. for DDA in Item Nos. 19, 24, 26 and 45.

Ms. Kamakshi Sehgal and Ms. Kritika Gupta, Advs. for DDA in Item No. 20.

Ms. Vaishali Gupta, Panel Counsel, GNCTD in Item No. 48.

Mr. Anubhav Gupta, Panel Counsel, GNCTD in Item No. 29-31.

Mr. Rishikant Singh, Mr. Dinesh Kumar and Mr. Manoj Jadly, Advs. for DUSIB/R-2 in Item Nos. 19-58, 60-62.

Mr. Anuj Chaturvedi and Ms. Harshita Maheshwari, Advs. for DUSIB in Item Nos. 19-58.

Mr. Vikrant N. Goyal, Mr. Nitin, Ms. Shivani Yadav & Mr. Nishu, Advs. for R-4 in Item No.33.

Mr. Ashish Batra, SPC for R-2/UOI in Item No. 21.

Ms. Mrinalini Sen, SC with Ms. Rima Rao, Adv. for DDA in Item No.19.

Mr. Gaganmeet Singh Sachdeva, Adv. in Item No. 32, 35, 40, 41, 42, 43, 44.

Mr. Tushar Sannu and Mr. Shivam, Advs. for GNCTD in Item No. 54.

CORAM:

HON'BLE MR. JUSTICE DHARMESH SHARMA

ORDER

%

04.04.2025

1. Arguments have been addressed by Ms. Kritika Gupta, learned Standing Counsel for the DDA.
2. Item No. 21, i.e., W.P.(C) 3350/2023 titled **Smt. Seema Das vs. DDA and Ors.**, is taken to be the lead case.
3. As no time is left due to the Farewell Reference, which would be accorded to Hon'ble Mr. Justice D.K. Sharma, High Court of Delhi.
4. Re-notify for further arguments on 16.04.2025.

DHARMESH SHARMA, J.

APRIL 04, 2025/gunn/Ss